ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34471/2026	BIJAYA BISWAKARMA	JUGALA KISHORE PANDA	TARBHA /349 /2026
	BLAPL/12129/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000136/2026
2	D-BLAPL/30533/2026	TARACHAND TANDI	KHAGESWAR BEHERA	BOLANGIR TOWN /413 /2026
	BLAPL/12184/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA		Spl/0000025/2026
3	D-BLAPL/31971/2026	SUMANTA CHOUDHURY	ASIT KUMAR JENA	MALKANGIRI /74 /2020
	BLAPL/12185/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		CT/0000054/2021
4	D-BLAPL/34549/2026	ADINARAYAN @ ADITYA NARAYAN PANIGRAHI	AMIT KUMAR SAHU	BORIGUMMA /45 /2026
	BLAPL/12186/2026	VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(
		STATE OF ODISHA		CT/0000105/2026
5	D-BLAPL/34527/2026	TULU NAIK	SURYAKANTA DWIBEDI	RAIRAKHOL /200 /2026
	BLAPL/12187/2026	VS	VS	ADDL.SESSIONS JUDGE CUM SPL JUDC
		STATE OF ODISHA		TR/0000027/2026
6	D-BLAPL/34554/2026	SAMBHUNATH NAYAK	DHANANJAYA MUND	NALCO /163 /2026
	BLAPL/12188/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000027/2026
7	D-BLAPL/33807/2026	GULU @ GULSAN PURTY	KARUNAKAR NAYAK	RARUAN /28 /2026
	BLAPL/12189/2026	VS	VS	A.D.J.,KARANJIA(Mayurbhanj)
		STATE OF ODISHA		ST/0000031/2026
8	D-BLAPL/33124/2026	RAGHUNATH BAG	TUSARKANTI PRAHARAJ	SAMBALPUR TOWN /227 /2024
	BLAPL/12190/2026	VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0001350/2024
9	D-BLAPL/34556/2026	MULCHAND SABAR	SIDDHANT SARANGI	BELTUKURI /129 /2026
	BLAPL/12191/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
		STATE OF ODISHA		CT/0001022/2026
10	D-BLAPL/34499/2026	SUSHANTA MEHER @ CHULA	TARA PRASAD MOHAPATRA	/ /0
	BLAPL/12192/2026	VS	VS	SPECIAL JUDGE,PATNAGARH(Balangir)
		STATE OF ODISHA		2(A)CC/0000008/2026
11	D-BLAPL/34530/2026	CHITTARANJAN KHATEI @ JITU RANJAN KHATEI @ BIKU	SURYAKANTA DWIBEDI	RANPUR /310 /2026
	BLAPL/12193/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000495/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34380/2026	KISHORE LENKA	AMLAN SHAKTI PAUL	/ /0
	BLAPL/12194/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000451/2026
13	D-BLAPL/34656/2026	PANCHANANDA PANDEY @ MANIRAM PANDEY	JULU KHANSAMA	BRAJARAJNAGAR /231 /2026
	BLAPL/12195/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000082/2026
14	D-BLAPL/34583/2026	SANDIP @ SANDEEP SAMAL	PRIYA RANJAN MISHRA	DHAMNAGAR /331 /2025
	BLAPL/12196/2026	VS	VS	J.M.F.C.,DHAMNAGAR(Bhadrak)
		STATE OF ODISHA		GR/0000750/2025
15	D-BLAPL/34624/2026	BAPI @ SATRUGHNA SWAIN	SANTOSH KUMAR MAHANTY	BHANJANAGAR /571 /2026
	BLAPL/12197/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAG
		STATE OF ODISHA		GR/0001025/2026
16	D-BLAPL/34642/2026	SUDAM @SUKUDA SOREN	SOUBHAGYA KUMAR DASH	GHASIPURA /31 /2026
	BLAPL/12198/2026	VS	VS	A.D.J.,ANANDAPUR(Kendujhar)
		STATE OF ODISHA		ST/0000026/2026
17	D-BLAPL/34475/2026	SUDHIR @ MOTU TANDI	DEBABRATA DASH	DHARAMGARH /291 /2026
	BLAPL/12199/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA
		STATE OF ODISHA		CT/0000549/2026
18	D-BLAPL/34390/2026	SUJIT BEHERA	RAJKISHORE SWAIN	RASOL /101 /2026
	BLAPL/12200/2026	VS	VS	DISTRICT & SESSIONS JUDGE,DHENKA
		STATE OF ODISHA		CT/0000246/2026
19	D-BLAPL/34553/2026	GAURA NAIK	AMIT KUMAR NATH	BANARAPAL /305 /2026
	BLAPL/12201/2026	VS	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI
		STATE OF ODISHA		GR/0000603/2026
20	D-BLAPL/34522/2026	SATYANARAYAN PERA	SURYAKANTA DWIBEDI	RAIRAKHOL /200 /2026
	BLAPL/12202/2026	VS	VS	ADDL.SESSIONS JUDGE CUM SPL JUDC
		STATE OF ODISHA		TR/0000027/2026
21	D-BLAPL/34386/2026	JENAMANI JYOTISH	CHIRANJIB ROUT	SAMAL /455 /2026
	BLAPL/12203/2026	VS	VS	J.M.F.C,TALCHER(Anugul)
		STATE OF ODISHA		GR/0001588/2026
22	D-BLAPL/33283/2026	SARAT BEHERA @ BAYA @ PINTU	AMLAN SHAKTI PAUL	KHURDA MODEL /324 /2023
	BLAPL/12204/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0000484/2023
23	D-BLAPL/34617/2026	JAY @ JAYANARAYAN BEJ	BASANTA KUMAR BARIK	CYBER CRIME AND ECONOMIC OFFEN

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12205/2026	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0002855/2026
24	D-BLAPL/34557/2026	BUDURAM KHILLA @ KHILLO	MANGU NANDY	CHITRAKONDA /55 /2022
	BLAPL/12206/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000067/2022
25	D-BLAPL/34643/2026	PRASANTA NAYAK @MITHUN NAYAK	PARTHA SARATHI DAS	KHURDA SADAR /32 /2016
	BLAPL/12207/2026	VS	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
		STATE OF ODISHA		ST/0000202/2026
26	D-BLAPL/34629/2026	PRADIPA KUMAR NAIK	ANITA SAHOO	KHANDAPARA /341 /2026
	BLAPL/12208/2026	VS	VS	J.M.F.C.,KHANDAPARA(Nayagarh)
		STATE OF ODISHA		GR/0000329/2026
27	D-BLAPL/34309/2026	NITYA MAJHI	PRASHANTA KUMAR NAYAK	BANGOMUNDA /161 /2026
	BLAPL/12209/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC, BANGOM
		STATE OF ODISHA		GR/0000285/2026
28	D-BLAPL/34626/2026	DAKA @ DAKTAR PARIDA	PANCHANAN PANIGRAHI	BANARAPAL /291 /2026
	BLAPL/12210/2026	VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		CT/0000184/2026
29	D-BLAPL/34675/2026	RAJU KHILLO	AMIT KUMAR SAHU	PADWA /17 /2026
	BLAPL/12211/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000029/2026
30	D-BLAPL/34639/2026	BIKRAM SINGH @ VICKY	BHABANI SHANKAR DASPARIDA	NCB BHUBANESWAR /2 /2026
	BLAPL/12212/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		UNION OF INDIA (NCB)		TR/0000016/2026
31	D-BLAPL/34348/2026	SUKANTA KUMAR NAYAK	MANAS KUMAR CHAND	KHURDA MODEL /455 /2026
	BLAPL/12213/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		STATE OF ODISHA		GR/0001002/2026
32	D-BLAPL/34505/2026	DEBAJIT TRIPATHY	KAISARUN NISHA	MALKANGIRI /512 /2024
	BLAPL/12214/2026	VS	VS	JMFC MALKANGIRI(Malkangiri)
		STATE OF ODISHA		GR/0000633/2024
33	D-BLAPL/34545/2026	MADAN KHATUA	AMITAV TRIPATHY	BAUNISUNI /162 /2025
	BLAPL/12215/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000120/2025
34	D-BLAPL/34589/2026	MIRJA FIROJ BEG	SMRUTI RANJAN ROUT	ANGUL TOWN /28 /2026
	BLAPL/12216/2026	VS	VS	A.D.J.,ANGUL(Anugul)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		CT/0000003/2026
35	D-BLAPL/34670/2026	UPENDRA BEHERA	DALIRANI BEHURAY	KHUNTA /235 /2026
	BLAPL/12217/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayu
		STATE OF ODISHA		CT/0000860/2026
36	D-BLAPL/34679/2026	JAGJIBAN SAHU @ JAGAJIBAN SAHU	JNYANANANDA PANDA	NARLA /229 /2026
	BLAPL/12218/2026	VS	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand
		STATE OF ODISHA		CT/0000487/2026
37	D-BLAPL/34728/2026	SK. ASHRAF ALI @ BABU	JULU KHANSAMA	PLANTSITE /799 /2026
	BLAPL/12219/2026	VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)
		STATE OF ODISHA		ST/0000215/2026
38	D-BLAPL/33087/2026	SANTOS KUMAR MAHANAND	DR. JANMEJAYA RAY	M.V.79 /136 /2025
	BLAPL/12220/2026	VS	VS	J.M.F.C.,MOTTU AT M.V.79(Malkangiri)
		STATE OF ODISHA		GR/0000532/2025
39	D-BLAPL/33945/2026	SIBA PRASAD JENA@SHIVA PARSAD JENA	DIPANKAR ACHARYA	CHANDIPUR /56 /2022
	BLAPL/12221/2026	VS	VS	A.D.J.,BALASORE(Baleshwar)
		STATE OF ODISHA		ST/0000052/2023
40	D-BLAPL/34584/2026	ANIL KUMAR MISHRA	RAJENDRA KUMAR SAHU	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/12222/2026	VS	VS	J.M.F.C.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0002006/2025
41	D-BLAPL/29347/2026	ASHIN DIPA	SANJIB KUMAR BHANJADEO	BOUDH /225 /2025
	BLAPL/12223/2026	VS	VS	A.D.J.,BOUDH(Baudh)
		STATE OF ODISHA		ST/0000070/2025
42	D-BLAPL/33992/2026	BIKRAM KESHARI DHAL	ARIJEET MISHRA	BADAGODA P.S. /699 /2026
	BLAPL/12224/2026	VS	VS	4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
		STATE OF ODISHA		TR/0000652/2026
43	D-BLAPL/34695/2026	PADMA CHARAN SAHU	RAMESH CHANDRA MAHARANA	INDUASTRIAL,NISA /15 /2022
	BLAPL/12225/2026	VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		CT/0000139/2022
44	D-BLAPL/34684/2026	SURJYA KUMAR SETHI	BIKASH CHANDRA PARIJA	BALASORE SADAR /344 /2026
	BLAPL/12226/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(B
		STATE OF ODISHA		Spl/0000217/2026
45	D-BLAPL/34705/2026	SAROJ SAHU	BISWABHUSAN DAS	NCB BHUBANESWAR /9 /2026
	BLAPL/12227/2026	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		UNION OF INDIA (NCB)		Spl/0000295/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/34667/2026	ANIL KUMAR SWAIN	DUSHMANTA SAHOO	BHANJANAGAR /643 /2026
	BLAPL/12228/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000255/2026
47	D-BLAPL/34727/2026	SAMBUNATH SAHOO	BISWABHUSAN DAS	KUJANGA /431 /2025
	BLAPL/12229/2026	VS	VS	SPECIAL JUDGE(POCSO), JAGATSINGH
		STATE OF ODISHA		Spl/0000030/2026
48	D-BLAPL/34723/2026	SAMBUNATH SAHOO	BISWABHUSAN DAS	KUJANGA /95 /2026
	BLAPL/12230/2026	VS	VS	SPECIAL JUDGE(POCSO), JAGATSINGH
		STATE OF ODISHA		Spl/0000075/2026
49	D-BLAPL/34759/2026	HIMANSHU BEHERA	SARADA PRASAD DASH	SIMULIA /367 /2026
	BLAPL/12231/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001441/2026
50	D-BLAPL/33589/2026	SAMIR KHAN	RONALISHA PRADHAN	BARAMBA /350 /2026
	BLAPL/12232/2026	VS	VS	J.M.F.C.,BARAMBA(Cuttack)
		STATE OF ODISHA		GR/0000516/2026
51	D-BLAPL/34742/2026	AJAYA DIGAL	BIKASH KARNA	KANTAMAL /76 /2025
	BLAPL/12233/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000074/2025
52	D-BLAPL/34407/2026	ARYAN NAIK	JNYANANANDA PANDA	NARLA /167 /2026
	BLAPL/12234/2026	VS	VS	J.M.F.C.,MADANPUR-RAMPUR(Kalahand
		STATE OF ODISHA		CT/0000374/2026
53	D-BLAPL/34740/2026	ABDUL RAZQUE	BIBHUPRASAD MISHRA	/ /0
	BLAPL/12235/2026	VS	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPU
		STATE OF ODISHA		Spl/0000098/2026
54	D-BLAPL/34754/2026	PRAKASH KUMAR NAYAK @ PRAKASH NAYAK	AVIJIT PATNAIK	NANDIPADA /394 /2026
	BLAPL/12236/2026	VS	VS	SPECIAL JUDGE,ANANDAPUR(Kendujha
		STATE OF ODISHA		Spl/0000033/2026
55	D-BLAPL/31871/2026	SWAPNA GHADEI	KALINGA KUMAR ROUT	NISCHINTAKOILI /305 /2026
	BLAPL/12237/2026	VS	VS	J.M.F.C.,NISCHINTAKOILI(Cuttack)
		STATE OF ODISHA		GR/0000497/2026
56	D-CMAPL/49449/2026	MAA MANIKESWARI DEVI BIJE, BHAWANIPATNA	BRUNDABAN ROUT	/ /
	CMAPL/154/2026	VS	VS	()
		STATE OF ODISHA		//
57	D-CMP/52244/2026	SUJAY KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	/ /

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	CMP/1987/2026	VS	VS	CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
		BRUNDABAN MOHARANA		CS/0000129/2019
58	D-CMP/53822/2026	GULURI SETHI	SATYABADI MANTRY	/ /
	CMP/1988/2026	VS	VS	CIVIL JUDGE(SD), PATTAMUNDAI(Kend
		DASARATHI MALIK		CS/0000172/2019
59	D-CMP/52922/2026	SATRUGHANA BEURA	AJIT CHANDRA MOHAPATRA	/ /
	CMP/1989/2026	VS	VS	3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC
		SUSANTA KUMAR SWAIN		CS/0000476/2020
60	D-CMP/52667/2026	SADHU BEHERA	BIJAYA KUMAR ROUTRAY	/ /
	CMP/1990/2026	VS	VS	5TH ADDL CIVIL JUDGE(S.D.),CUTTACK
		RANJIT KUMAR CHOUDHURY		CMA/0000199/2025
61	D-CMP/53775/2026	JOGESWAR NAG	TUSAR KUMAR MISHRA	/ /
	CMP/1991/2026	VS	VS	CIVIL JUDGE (SD),ROURKELA(Sundarga
		STATE OF ODISHA		CS/0000168/2026
62	D-CMP/51881/2026	AJAYA KUMAR SARANGI @ AJAY KU. SARANGI	AMAR KUMAR MOHANTY	/ /
	CMP/1992/2026	VS	VS	CIVIL JUDGE (JD),SALIPUR(Cuttack)
		RABINDRA PRASAD RAY (DEAD)		CS/0000078/2010
63	D-CMP/54028/2026	AKSHAYA @ AKSHAYA KUMAR ROUT @ ABHAYA ROUT @ ABHAYA	MD. GOLAM MADANI	/ /
	CMP/1993/2026	VS	VS	CIVIL JUDGE (SD), BASUDEVPUR(Bhadr
		RAGHUNATH ROUT		CS/0000042/2024
64	D-CMP/53180/2026	SAMIKHYA MOHANTY	SOUBHAGYA SWAIN	/ /
	CMP/1994/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		RADHA MOHAN MISHRA		CS/0000471/2023
65	D-CMP/53663/2026	PABITRA NANDA	KODANDA KUMAR BHUYAN	/ /
	CMP/1995/2026	VS	VS	CIVIL JUDGE (SD),TITILAGARH(Balangi
		HEMASAGAR NANDA		CMA/0000019/2026
66	D-CMP/54156/2026	SRIDHAR SWAIN	SIDDHARTH SAHU	/ /
	CMP/1996/2026	VS	VS	ADDL.CIVIL JUDGE (SD),CUTTACK(Cut
		STATE OF ODISHA		CS/0000231/2005
67	D-CMP/54003/2026	INDRAJEET MOHANTY	SUVASHISH PATTANAIK	/ /
	CMP/1997/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		KHIROD CHANDRA JENA		TS/0000358/1999
68	D-CMP/53996/2026	BIJAY KUMAR PANDA	SOMANATH NANDA	/ /
	CMP/1998/2026	VS	VS	CIVIL JUDGE (JD),JAJPUR(Jajapur)

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		BISWANATH KAR		CS/0000831/2022
69	D-CMP/53805/2026	BHASKAR CHANDRA SAR	AMITAV TRIPATHY	/ /
	CMP/1999/2026	VS	VS	CIVIL JUDGE(SD),HINDOL(Dhenkanal)
		BABULI SAR		TS/0000045/2000
70	D-CMP/54076/2026	SAYED MASROOR AHMED	ANUPAMA MOHANTY	/ /
	CMP/2000/2026	VS	VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANE
		AJAY KUMAR ROY		CS/0000169/2026
71	D-CONTC/53789/2026	BRUNDABAN PAIK	ADV.	/ /
	CONTC/7837/2026	VS	VS	()
		V.KEERTHI VASAN, I.A.S		//
72	D-CONTC/52523/2026	LINGARAJ PATI	ADV.	/ /
	CONTC/7838/2026	VS	VS	()
		ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK,H.R.M DIVISION, NEW DELHI		//
73	D-CONTC/53940/2026	UPENDRA KUMAR BEHERA	ADV.	/ /
	CONTC/7839/2026	VS	VS	()
		V.KEERTHI VASAN, IAS		//
74	D-CONTC/53941/2026	PITAMBER MALLIK	ADV.	/ /
	CONTC/7840/2026	VS	VS	()
		V.KEERTHI VASAN, IAS		//
75	D-CONTC/53766/2026	BUDHADEV MOHANTY	ADV.	/ /
	CONTC/7841/2026	VS	VS	()
		SURYAWANSI MAYUR VIKAS, I.A.S.		//
76	D-CONTC/52359/2026	BRAJABANDHU SENAPATI	ADV	/ /
	CONTC/7842/2026	VS	VS	()
		TEJESWAR BAG, COMMISSIONER FOR EMPLOYEES COMPENSATION-CUM-DEPUTY ASST. LABOUR COMMISSIONER,NAYAGARH		//
77	D-CONTC/53937/2026	PURNA CHANDRA BEHERA	ADV.	/ /
	CONTC/7843/2026	VS	VS	()
		V.KEERTHI VASAN, IAS		//
78	D-CONTC/53938/2026	TANU SETHI	ADV.	/ /
	CONTC/7844/2026	VS	VS	()
		V.KEERTHI VASAN, IAS		//
79	D-CONTC/52034/2026	P.RAJESH REDDY	ADV.	/ /
	CONTC/7845/2026	VS	VS	()
		DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT, CIRCLE JAIL, BERHAMPUR		//

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80	D-CONTC/53947/2026	GAJENDRA BEHURA	ADV	/ /
	CONTC/7846/2026	VS	VS	()
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
81	D-CONTC/52103/2026	MALATI DEHURY	PURNA CHANDRA MISHRA	/ /
	CONTC/7847/2026	VS	VS	()
		MANDARDHAR MAHALIK, A.D.M. KEONJHAR		//
82	D-CONTC/53906/2026	KANAKALATA BAHALI	ADV.	/ /
	CONTC/7848/2026	VS	VS	()
		DEVDUTT PRADHAN, OAS, TAHASILDAR, KATAKA SADAR		//
83	D-CONTC/53946/2026	RAMESH CHANDRA NAYAK	ADV	/ /
	CONTC/7849/2026	VS	VS	()
		DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR		//
84	D-CONTC/54006/2026	RABINDRANATH MOHANTY	ADV.	/ /
	CONTC/7850/2026	VS	VS	()
		YAMINI SARANGI, IAS		//
85	D-CONTC/54020/2026	RANJAN KUMAR NAYAK	ADV.	/ /
	CONTC/7851/2026	VS	VS	()
		HEMAKANT SAY, COLLECTOR AND DIST.MAGISTRATE, MAYURBHANJ		//
86	D-CONTC/54092/2026	NARAHARI PATRA	ADV.	/ /
	CONTC/7852/2026	VS	VS	()
		GIRISH S.N., I.A.S		//
87	D-CONTC/54055/2026	BIPIN BIHARI PARIDA	ADV.	/ /
	CONTC/7853/2026	VS	VS	()
		MRUTYUNJAY TRIPATHI, TAHASILDAR, BHUBANESWAR		//
88	D-CONTC/53874/2026	BHAGABAN PRADHAN	HRUDANANDA MOHAPATRA	/ /
	CONTC/7854/2026	VS	VS	()
		DEBIPRASAD ACHARYA, TAHASILDAR, DELANGA		//
89	D-CONTC/54058/2026	SANJAYA KUMAR PATTANAIK	RABINDRA KUMAR SAHOO	/ /
	CONTC/7855/2026	VS	VS	()
		SAUMYENDRA KUMAR PRIYADARSI, CHAIRMAN-CUM-M.D., ODISHA STATE POLICE H AND W CORP., KHURDA		//
90	D-CRLA/34586/2026	SANTANU NAG	DHANANJAYA MUND	JEYPORE VIGILANCE /18 /2020
	CRLA/1075/2026	VS	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Ka
		STATE OF ODISHA(VIG.)		GR/0000014/2020
91	D-CRLA/34574/2026	GIRISH CHANDRA SABAR	DHANANJAYA MUND	JEYPORE VIGILANCE /8 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLA/1076/2026	VS	VS	SPL. JUDGE (VIG),BHAWANIPATNA(Ka
		STATE OF ODISHA(VIG.)		GR/0000005/2019
92	D-CRLA/31240/2026	PRATAP MAHAKUL	RANJIT MOHANTY	AUL /225 /2026
	CRLA/1077/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		TR/0000046/2026
93	D-CRLA/34653/2026	BARMA @ BAIRAGI HEMBRAM	SUSANTA SEKHAR PARIDA	TELKOI /160 /2025
	CRLA/1078/2026	VS	VS	AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu
		STATE OF ODISHA		ST/0000006/2026
94	D-CRLA/33496/2026	SAMBHU BAG	JNYANANANDA PANDA	KEGAON /8 /2022
	CRLA/1079/2026	VS	VS	SPECIAL JUDGE(POCSO),BHAWANIPAT
		STATE OF ODISHA		Spl/0000006/2026
95	D-CRLA/15918/2026	RABINDRA BHOI	MANOJ KUMAR PANDA	JAGATPUR /173 /2024
	CRLA/1080/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000065/2024
96	D-CRLMA/33412/2026	ANUPAMA GURU	AMBIKA PRASAD MISHRA	BHADRESWAR /206 /2025
	CRLMA/142/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC,MAHANG
		STATE OF ODISHA		GR/0000531/2025
97	D-CRLMC/34087/2026	SUDHAKAR PRADHAN @PATRA	ACHYUTANANDA PATTANAIK	CHANDRASEKHARPUR /631 /2024
	CRLMC/4203/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		ICC/0001126/2024
98	D-CRLMC/32149/2026	LINGARAJ SAHOO @ LINGAN	PRABHAT KUMAR DASH	DHAMNAGAR /438 /2023
	CRLMC/4204/2026	VS	VS	J.M.F.C.,DHAMNAGAR(Bhadrak)
		STATE OF ODISHA		ICC/0000001/2025
99	D-CRLMC/34503/2026	AJAY KUMAR DAS	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /23 /2020
	CRLMC/4205/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
		THE DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA, BHUBANESWAR		CRMC/0000010/2024
100	D-CRLMC/34595/2026	HEMANTA NAYAK@HEMANTA NAIK	AMIT KUMAR SAHU	B.SINGHPUR /15 /2025
	CRLMC/4206/2026	VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(
		STATE OF ODISHA		CT/0000160/2025
101	D-CRLMC/34547/2026	SANAT KUMAR BEHERA	DEVASHIS PANDA	KANIHA /81 /2013
	CRLMC/4207/2026	VS	VS	SPECIAL JUDGE,BHUBANESWAR(Khord
		ENFORCEMENT DIRECTORATE, ZONAL OFFICE, BHUBANESWAR		CRLMC(PMLA)/0000003/2025
102	D-CRLMC/34609/2026	SRI SAI SOMANATH CHARITABLE TRUST,KHORDA	BIBHUTI BHUSAN SWAIN	INFOVALLY UPD BHUBANESWAR /364
	CRLMC/4208/2026	VS	VS	J.M.F.C.,JATNI(Khordha)

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		STATE OF ODISHA		CRMC/0000113/2026
103	D-CRLMC/34563/2026	HEMANT NAIK @ KIRTAN NAIK	JIBAN RANJAN DASH	TIGIRIA /214 /2022
	CRLMC/4209/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		CRA/0000011/2026
104	D-CRLMC/34591/2026	BANSIDHAR JENA	ABAKASH NANDA	SINGLA /170 /2023
	CRLMC/4210/2026	VS	VS	J.M.F.C.,BASTA(Baleshwar)
		STATE OF ODISHA		CT/0000668/2023
105	D-CRLMC/33845/2026	RAHUL SABAT @PADHI	DIBYA JYOTI SAHOO	G.R.P.S.,BERHAMPUR /1 /2011
	CRLMC/4211/2026	VS	VS	A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		ST/0000042/2018
106	D-CRLMC/34655/2026	ANTARJYAMI SAHU	DHANANJAYA MUND	JEYPORE VIGILANCE /28 /2025
	CRLMC/4212/2026	VS	VS	SPL.JUDGE(VIG.),JEYPORE(Koraput)
		STATE OF ODISHA(VIG.)		GR/0000020/2025
107	D-CRLMC/34645/2026	DIBYA SEKHAR PARIDA @ KALIA	BIKASH KUMAR KUND	PATTAMUNDAI /367 /2024
	CRLMC/4213/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		TR/0000514/2025
108	D-CRLMC/34323/2026	DEBASMITA PATTNAIK	LALITENDU MISHRA	LAXMISAGAR P.S. /316 /2021
	CRLMC/4214/2026	VS	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0005547/2021
109	D-CRLMC/33611/2026	JYOTIRANJAN SAW	ANSHUMAN RAY	NILGIRI /508 /2025
	CRLMC/4215/2026	VS	VS	A.D.J., NILGIRI(Baleshwar)
		STATE OF ODISHA		ST/0000017/2026
110	D-CRLMC/33775/2026	RAMJI PRASAD	SUNIL KUMAR PANDA	RAJGANGPUR /159 /2021
	CRLMC/4216/2026	VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
		STATE OF ODISHA		GR/0000300/2021
111	D-CRLMC/34272/2026	RINKU RANA @ PRATAP KUMAR RANA	PANCHANAN PANIGRAHI	RENGALI (SAMBALPUR) /164 /2026
	CRLMC/4217/2026	VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0001766/2026
112	D-CRLMC/34483/2026	TINGU@SAHID @ SAJID KHAN	SK. ZAFARULLA	NIALI /145 /2019
	CRLMC/4218/2026	VS	VS	J.M.F.C.,NIALI(Cuttack)
		STATE OF ODISHA		GR/0000130/2019
113	D-CRLMC/34039/2026	SUKANTA KUMAR MOHAPATRA @ SUKANTA MOHAPATRA	SUSANTA KUMAR LENKA	LINGARAJ P.S. /165 /2023
	CRLMC/4219/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000425/2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/34611/2026	JITU @ JYOTISH PRADHAN	DEBASNAN DAS	NIALI /43 /2025
	CRLMC/4220/2026	VS	VS	AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000024/2025
115	D-CRLMC/34652/2026	RAMESH CHANDRA BEHERA @ RAMESH BEHERA	SRITAM KUMAR NAYAK	PURIGHAT /8 /2025
	CRLMC/4221/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000008/2025
116	D-CRLMC/34688/2026	BATAKRUSHNA BEHERA @ BATA	SANJIB KUMAR BHANJADEO	AIR FIELD P.S. /273 /2023
	CRLMC/4222/2026	VS	VS	2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
		STATE OF ODISHA		CT/0000064/2024
117	D-CRLMP/34493/2026	RAJIB PATNAIK@RAJIB KUMAR PATTNAIK	NIRMAL KISHORE RATH	/ /0
	CRLMP/1961/2026	VS	VS	JUDGE FAMILY COURT-II,BHUBANESW
		RUPASHREE JENA@PATTNAIK		CRL.EXN/0000008/2023
118	D-CRLMP/15231/2026	MANASI BEHERA	LINGARAJ SARANGI	/ /0
	CRLMP/1962/2026	VS	VS	JUDGE FAMILY COURT-II,BHUBANESW
		DAYANIDHI BEHERA		Crp/0000189/2020
119	D-CRLMP/34450/2026	JATADHARI DAS	MITHUN KUMAR PRADHAN	ASTARANGA /264 /2026
	CRLMP/1963/2026	VS	VS	()
		THE STATE OF ODISHA		//
120	D-CRLMP/34571/2026	RAMESH CHANDRA NAYAK	NIRANJAN LENKA	/ /0
	CRLMP/1964/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-CRLMP/34590/2026	PREMRAJ PATRA	LAMBIT SENAPATI	ATHGARH /234 /2026
	CRLMP/1965/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-CRLMP/34444/2026	INFORMANT	BISWAJIT MOHAPATRA	BERHAMPUR /119 /2026
	CRLMP/1966/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-CRLMP/31178/2026	INFORMANT	SURYA NARAYAN MOHANTY	TIHIDI /252 /2026
	CRLMP/1967/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-CRLMP/34536/2026	RABINDRA NAYAK	DEEPAK RANJAN SUNDARAY	/ /0
	CRLMP/1968/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-CRLMP/34606/2026	KUMAR ABHIJEET SAHOO	ADHIRAJ MOHANTY	EOW,BHUBANESWAR /7 /2026

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	CRLMP/1969/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-CRLMP/34697/2026	JAYA KRUSHNA DAS	ARUN KUMAR BEHERA	BALIAPAL /247 /2023
	CRLMP/1970/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMP/33959/2026	HRUSHIKESH MATHAN	SARAT CHANDRA PADHI	/ /0
	CRLMP/1971/2026	VS	VS	S.D.M., BALASORE(Baleshwar)
		SUB-DIVISIONAL MAGISTRATE (SDM),BALASORE		CRMC/0000474/2024
128	D-CRLREV/34491/2026	ISHIAQ KHAN @ ESHIHAT KHAN	AMULYA RATNA PANDA	BARAMBA /266 /2026
	CRLREV/848/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000119/2026
129	D-EXP/53840/2026	SRIBATSA KUMAR TRIPATHY	MANAS PATI	/ /
	EXP/175/2026	VS	VS	()
		USHA PADHI ,SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT.		//
130	D-FAO/52092/2026	HDFC ERGO GENERAL INSURANCE COMPANY LTD., CUTTACK	ADAM ALI KHAN	/ /
	FAO/1061/2026	VS	VS	COMMISSIONER EMPLOYEES COMPEN
		JAYANTI DORA		EC/0000001/2023
131	D-LAA/51423/2026	LAND ACQUISITION ZONE OFFICER, KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BHUBA	PRAKRUTI TRIPATHY,A.G.A	/ /
	LAA/189/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		SHRADHANJALI MISHRA		LA/0000630/2023
132	D-LAA/51424/2026	LAND ACQUISITION ZONE OFFICER OF KHURDA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BHUBA	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/190/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		KAIBALYA MAHAKUD		LA/0000651/2023
133	D-LAA/52322/2026	CHIEF ENGINEER/CON/RVNL, EAST COAST RAILWAY, BBSR	ALOK KUMAR MOHANTY,(SR. PANEL COUNSEL)	/ /
	LAA/191/2026	VS	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapu
		DUSASAN NAYAK		LA/0000019/2013
134	D-LAA/51522/2026	GENERAL MANAGER, EAST COAST RAILWAY, BBSR	MILLON KUMAR, (C.G.C.)	/ /
	LAA/192/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		PRABHAT KUMAR BISWAL		LA/0000109/2022
135	D-LAA/52595/2026	LAND ACQUISITION ZONE OFFICER OF KHURDHA ROAD BALANGIR NEW BG RAIL LINK PROJECT, BHUBA	DEBASHIS TRIPATHY,A.G.A	/ /
	LAA/193/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		POULASTI NAIK		LA/0000094/2024
136	D-MACA/50996/2026	MANAGER (LEGAL), M/S. CHOLAMANDALAM INSURANCE COMPANY LTD., BHUBANESWAR	ADAM ALI KHAN	/ /
	MACA/1077/2026	VS	VS	3RD M.A.C.T., JAGATSINGHPUR(Jagatsin

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		MAMINA BEHERA		Mac/0000186/2017
137	D-MACA/52586/2026	PARSURAM @ PARSHURAM BEHERA	BISHNU BRATA SINGH	/ /
	MACA/1078/2026	VS	VS	1ST M.A.C.T., JAJPUR(Jajapur)
		TATA AIG GENERAL INSURANCE CO. LTD., MUMBAI		Mac/0000100/2024
138	D-MATA/53817/2026	SWADHIN MISHRA	ALOK KUMAR PANDA	/ /
	MATA/368/2026	VS	VS	JUDGE FAMILY COURT, KEONJHAR(Ke
		DEBAJANI MISHRA		CP/0000099/2023
139	D-MSA/7687/2026	M/S. M.J.DEVELOPERS, BHUBANESWAR	SWAYAMJIT ROUT	/ /
	MSA/62/2026	VS	VS	ODISHA REAL ESTATE APPELLATE TR
		ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR		OREAT/0000086/2023
140	D-RSA/50795/2026	SHANTILATA CHAND (DEAD)	TUSAR KUMAR MISHRA	/ /
	RSA/579/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		JAYANTI CHAND (DEAD)		RFA/0000013/2018
141	D-RSA/51824/2026	JOGENDRA KUMAR NAYAK	KABIR KUMAR JENA	/ /
	RSA/580/2026	VS	VS	A.D.J., SORO(Baleshwar)
		STATE OF ODISHA		RFA/0000039/2011
142	D-RVWPET/46620/2026	DR. SASMITA KUMARI PADHY	ANURAG PATI	/ /
	RVWPET/252/2026	VS	VS	()
		VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR		//
143	D-SAO/53409/2026	DEBASISH SEN	DWARIKA PRASAD MOHANTY	/ /
	SAO/33/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		SUBHASIS SEN		RFA/0000028/2025
144	D-TRP(C)/53879/2026	JHUNUBALA JENA	SK. ZAFARULLA	/ /
	TRP(C)/362/2026	VS	VS	JUDGE FAMILY COURT, KEONJHAR(Ke
		RANJNIT KHATUA		CP/0000030/2026
145	D-TRP(C)/53928/2026	MANISHA SAHOO	BIDHUBHUSANA MOHAPATRA	/ /
	TRP(C)/363/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		SAI PRIYA MOHAPATRA		CP/0000098/2026
146	D-TRPCRL/34647/2026	RABINDRANATH MUNI @ GANDA	KULDEEP MOHANTY	PHIRINGIA /53 /2017
	TRPCRL/97/2026	VS	VS	C.J.M.,PHULBANI(Kandhamal)
		STATE OF ODISHA		CT/0000233/2017
147	D-WA/30136/2026	MISSION DIRECTOR , NATIONAL HEALTH MISSION ODISHA, BHUBANESWAR	RAMDAS ACHARY	/ /
	WA/1523/2026	VS	VS	()
		BARSHARANI DALAI		//

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148	D-WA/40676/2026	SANTOSH KUMAR MOHAPATRA	HARA PRASAD RATH	/ /
	WA/1524/2026	VS	VS	()
		DIBAKAR BARIK		//
149	D-WA/53823/2026	SUBASH CHANDRA MOHANTY	SUKANTA KUMAR NAYAK	/ /
	WA/1525/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WA/53601/2026	VISA CHROME LTD., BHUBANESWAR	ABHISHEK DASH	/ /
	WA/1526/2026	VS	VS	()
		CHIEF SECRETARY CUM CHAIRMAN STATE POLLUTION CONTROL BOARD ODISHA		//
151	D-WA/44391/2026	BHIKARI CHARAN JENA	KUNAL KUMAR SWAIN	/ /
	WA/1527/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/53819/2026	TP NORTHERN ODISHA DISTRIBUTION LTD.,KEONJHAR	LALIT KUMAR MAHARANA	/ /
	WP(C)/37704/2026	VS	VS	()
		ODISHA INFORMATION COMMISSION, BHUBANESWAR		//
153	D-WP(C)/53198/2026	MANISHA MUNDA	TRILOCHAN DASH	/ /
	WP(C)/37705/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-WP(C)/53863/2026	DR.MANORANJAN TRIPATHY	KOUSIK ANANDA GURU	/ /
	WP(C)/37706/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-WP(C)/53279/2026	KUBER PENTHEI		/ /
	WP(C)/37707/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/53555/2026	ACHYUTA KUMAR JATTA	BISWAJIT NAYAK	/ /
	WP(C)/37708/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/53767/2026	DR.RAMESH KUMAR DASH	SANGRAM JENA	/ /
	WP(C)/37709/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/53793/2026	SANJAY KETAN MOHAPATRA	LAXMI NARAYAN PATEL	/ /
	WP(C)/37710/2026	VS	VS	()
		AUTHORIZED OFFICER, AXIS BANK, LEGAL DEPARTMENT, BHUBANESWAR		//
159	D-WP(C)/53865/2026	NAMITA DAS	DR. JITENDRA KUMAR LENKA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37711/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/53678/2026	SURESH CHANDRA DALAI	ANJAN KUMAR BISWAL	/ /
	WP(C)/37712/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/53808/2026	ROHIT KUMAR DEHERI	SURENDRA KUMAR GARTIA	/ /
	WP(C)/37713/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/53871/2026	THE STATEMAN LTD., KHORDHA	HRUDANANDA MOHAPATRA	/ /
	WP(C)/37714/2026	VS	VS	()
		THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//
163	D-WP(C)/50260/2026	BIHARI LAL SAHU	PRASANTA KUMAR PRADHAN	/ /
	WP(C)/37715/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/53825/2026	MANAGEMENT OF M/S OIL AND FLOUR MILLS LTD., CUTTACK	PRAVAT KUMAR PANDA	/ /
	WP(C)/37716/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/53303/2026	RAMESH CHANDRA SAMANTARAY	BHABANI SANKAR DAS	/ /
	WP(C)/37717/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/51798/2026	PARSURAM NAHAK	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37718/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/53829/2026	SANTANU KUMAR MANTRY	ADYASIDHI MISHRA	/ /
	WP(C)/37719/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/52222/2026	GODABARISH MISHRA	PRAFULLA KUMAR MAHAPATRA	/ /
	WP(C)/37720/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/52674/2026	DILLIP KUMAR NAYAK	SOMANATH NANDA	/ /
	WP(C)/37721/2026	VS	VS	()
		MALATI NAYAK		//
170	D-WP(C)/53855/2026	CHINMAYA KUMAR SAHU	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37722/2026	VS	VS	()

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CASES REGISTERED REPORT AS ON :11/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
171	D-WP(C)/52699/2026	DIBAKAR SETHI	ANWESHA MISHRA	/ /
	WP(C)/37723/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/51788/2026	RABIN CHANDRA SAI	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37724/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/53739/2026	NAMITA KANHAR	BIRENDRA KUMAR PARDHI	/ /
	WP(C)/37725/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/53857/2026	K.SRINIVAS RAO	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/37726/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/51797/2026	NRUPARAJ DHURUA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37727/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/53551/2026	GURUBARU KHADIA	BISWAJIT NAYAK	/ /
	WP(C)/37728/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/53854/2026	KUMAR PREETAM MAHARANA	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/37729/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/52927/2026	CHITTARANJAN BEHERA	SUDARSAN BEHERA	/ /
	WP(C)/37730/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/53548/2026	SOUMENDRA KUMAR JENA	BISWAJIT NAYAK	/ /
	WP(C)/37731/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/53873/2026	TUNA KESHAR SAHOO @ RUNA KANT SAHOO	SUNIL KUMAR PANDA	/ /
	WP(C)/37732/2026	VS	VS	()
		THE MANAGER HR, NTPC, ANGUL		//
181	D-WP(C)/53531/2026	SWAPNA BISWAL	SALYADU ANIL KUMAR DORA	/ /
	WP(C)/37733/2026	VS	VS	()
		UNION OF INDIA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/47683/2026	RABINDRANATH DAS	ARUPANANDA GOSWAMY	/ /
	WP(C)/37734/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/53427/2026	ORISSA COLLIERIES MAZDOOR SANGHA, ANGUL	SAIBRATA RATH	/ /
	WP(C)/37735/2026	VS	VS	()
		MAHANADI COALFIELD LIMITED, SAMBALPUR		//
184	D-WP(C)/52952/2026	SANTOSH KUMAR BEHERA	PRAVAT KUMAR MUDULI	/ /
	WP(C)/37736/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/54073/2026	MAMATA MISHRA	HIMANSHU BHUSAN DASH	/ /
	WP(C)/37737/2026	VS	VS	()
		UNION OF INDIA		//
186	D-WP(C)/47119/2026	JADUNATH BARIK	NARESH CHANDRA JENA	/ /
	WP(C)/37738/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/53426/2026	AKSHAYA KUMAR NAYAK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37739/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/53860/2026	BIRAKRUSHNA WOMEN SELF HELP GROUP, DHENKANAL	KSHIROD KUMAR ROUT	/ /
	WP(C)/37740/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/53536/2026	DHRUBA CHARAN SETHY	SALYADU ANIL KUMAR DORA	/ /
	WP(C)/37741/2026	VS	VS	()
		UNION OF INDIA		//
190	D-WP(C)/53706/2026	DEEPANKAR MOHANTY	JAYADEBA BEHERA	/ /
	WP(C)/37742/2026	VS	VS	()
		UNION OF INDIA		//
191	D-WP(C)/53960/2026	E.NAGESWAR PATRO	PRONOY MOHANTY	/ /
	WP(C)/37743/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/53961/2026	BHAGIRATHI SAHOO	PRONOY MOHANTY	/ /
	WP(C)/37744/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/53570/2026	GANGADHAR ROUT	GOPAL PRASAD JENA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37745/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/53036/2026	DIBAKAR LENKA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/37746/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/53629/2026	ARUN NAYAK	NARESH CHANDRA JENA	/ /
	WP(C)/37747/2026	VS	VS	()
		UNION OF INDIA		//
196	D-WP(C)/53875/2026	THE STATEMAN LTD., KHORDHA	HRUDANANDA MOHAPATRA	/ /
	WP(C)/37748/2026	VS	VS	()
		THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//
197	D-WP(C)/53970/2026	JAYANARAYAN PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/37749/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/53340/2026	RAKESH KUMAR AGRAWAL	SOUMYA JYOTI BISWAL	/ /
	WP(C)/37750/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/53497/2026	ANUJA DIGAL	SAKTIDHARA MISHRA	/ /
	WP(C)/37751/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/53872/2026	ODISHA POWER GENERATION CORPORATION LTD., BHUBANESWAR	ADITYA MISHRA	/ /
	WP(C)/37752/2026	VS	VS	()
		PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BHUBANESWAR		//
201	D-WP(C)/53830/2026	SWARUP KUMAR PATNAIK	NIRANJAN LENKA	/ /
	WP(C)/37753/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/53524/2026	BISWAJIT SAMANTRAY	PRAVAT KUMAR MUDULI	/ /
	WP(C)/37754/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/52777/2026	SAMBIT KUMAR JENA	PRAVASH CHANDRA JENA	/ /
	WP(C)/37755/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/51578/2026	NILENDRI BISWAL	SIDDHANT SARANGI	/ /
	WP(C)/37756/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/53527/2026	MANORANJAN BEHERA	SALYADU ANIL KUMAR DORA	/ /
	WP(C)/37757/2026	VS	VS	()
		UNION OF INDIA		//
206	D-WP(C)/53905/2026	KANAKALATA BAHALI	AJAYA KUMAR TRIPATHY	/ /
	WP(C)/37758/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/53831/2026	ASIT ANSUMAN NAYAK	GOUTAM KUMAR ROUTRAY	/ /
	WP(C)/37759/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/52869/2026	UNION OF INDIA	GOPAL KRISHNA NAYAK	/ /
	WP(C)/37760/2026	VS	VS	()
		SURATH MOHAPATRA		//
209	D-WP(C)/52939/2026	PRAVAT KUMAR MUDULI	RAGHUNATH BISWAL	/ /
	WP(C)/37761/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/53505/2026	KRUTIBAS SAMAL	BAIDHAR SAHOO	/ /
	WP(C)/37762/2026	VS	VS	()
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//
211	D-WP(C)/52223/2026	NIRANJAN MAHARANA	PRAFULLA KUMAR MAHAPATRA	/ /
	WP(C)/37763/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/53138/2026	RITA MEHER	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37764/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/53853/2026	RAMAKANTA PRADHAN	ADYASIDHI MISHRA	/ /
	WP(C)/37765/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/53884/2026	NIRANJAN PRADHAN	GAJENDRANATH ROUT	/ /
	WP(C)/37766/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/53671/2026	GOLAK BIHARI MANDAL	RAJIB LOCHAN PATTNAIK	/ /
	WP(C)/37767/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/53686/2026	KHETRABASI SAHOO	PRAGYAN PARAMITA MOHANTY	/ /
	WP(C)/37768/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/52306/2026	CHINTAMANI MISHRA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37769/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/53715/2026	SAROJ KUMAR PRUSTY	PRASANTA KUMAR DAS	/ /
	WP(C)/37770/2026	VS	VS	()
		SUB COLLECTOR, JAGATSINGHPUR		//
219	D-WP(C)/53683/2026	SHIPRA HOTA @ MOHAPATRA	SUBRAT KUMAR DAS	/ /
	WP(C)/37771/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/53770/2026	PRASANTA KUMAR NAYAK	DURGA PRASAD SWAIN	/ /
	WP(C)/37772/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/53784/2026	PREMSILA BARIHA	BHOJARAJ SETH	/ /
	WP(C)/37773/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/53759/2026	SUBAL KUMAR NAYAK	JAGANNATH BHUYAN	/ /
	WP(C)/37774/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/53598/2026	KISHOR KUMAR DANDSENA	GOKULANANDA SAHU	/ /
	WP(C)/37775/2026	VS	VS	()
		STATE BANK OF INDIA		//
224	D-WP(C)/53791/2026	SHAKUNTALA MARINDI	SURAJ MOHANTY	/ /
	WP(C)/37776/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/53924/2026	BASANTA KUMAR MISHRA	AUROBINDA SAHOO	/ /
	WP(C)/37777/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/53788/2026	SMRUTI RANJAN MISHRA	PRAVAT KUMAR MUDULI	/ /
	WP(C)/37778/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/53891/2026	PRAVAT KUMAR DALEI	SAMIR KUMAR MISHRA (SR. ADV.)	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37779/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/53790/2026	SADHU CHARAN DAS	GYANA RANJAN SETHI	/ /
	WP(C)/37780/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/53892/2026	BIJAY GHADEI	SAMIR KUMAR MISHRA	/ /
	WP(C)/37781/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/53949/2026	MAHESWAR PANIGRAHI	AUROBINDA SAHOO	/ /
	WP(C)/37782/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/51791/2026	ASWINI BEHERA	AMIYA KUMAR TARAI	/ /
	WP(C)/37783/2026	VS	VS	()
		BANAMALI BEHERA		//
232	D-WP(C)/53893/2026	SAUMENDRA RAY	SAMIR KUMAR MISHRA	/ /
	WP(C)/37784/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/53797/2026	AMIYARANJAN PANI	JYOTIRMAY GUPTA	/ /
	WP(C)/37785/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/53827/2026	BHIKARI SWAIN	ADYASIDHI MISHRA	/ /
	WP(C)/37786/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/53894/2026	RINABALA MOHARANA	SAMIR KUMAR MISHRA	/ /
	WP(C)/37787/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/54147/2026	M/S SRI SAI TRADERS WHOLESALER AND COMMISSION AGENT,GANJAM	SUBHAM SHARMA	/ /
	WP(C)/37788/2026	VS	VS	()
		THE AUTHORIZED OFFICER, ASSESSMENT BRANCH, UCO BANK,BHUBANESWAR		//
237	D-WP(C)/54044/2026	KAILASH BHOI	AMIYA KUMAR CHHATOI	/ /
	WP(C)/37789/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/53395/2026	NARAYAN PRASAD JENA	KAIBALYA PANDA	/ /
	WP(C)/37790/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		COMMISSIONER OF ENDOWMENTS, ODISHA		//
239	D-WP(C)/53951/2026	MANORANJAN PATI	AUROBINDA SAHOO	/ /
	WP(C)/37791/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/53974/2026	MAGUNI SAHU	PRINCE PATNAIK	/ /
	WP(C)/37792/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/53913/2026	PARTHA PRATHIM RAY CHOUDHURY	RANJIT MOHANTY	/ /
	WP(C)/37793/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/53955/2026	A .PRADEEP KUMAR PATRO	LAMBODAR ACHARI	/ /
	WP(C)/37794/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/53774/2026	ADIKANDA NAYAK	ALOK KUMAR PANDA	/ /
	WP(C)/37795/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/53963/2026	ANINDYA SARKAR	AKSHAYA KUMAR PANDEY	/ /
	WP(C)/37796/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/54001/2026	M/S.SACHDEVA ISPAT PRIVATE LTD.,BRAHMANI TARANG, SUNDERGARH	ISHWAR MOHANTY	/ /
	WP(C)/37797/2026	VS	VS	()
		RESERVE BANK OF INDIA, MUMBAI		//
246	D-WP(C)/53998/2026	PRAMOD KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	/ /
	WP(C)/37798/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/53975/2026	TANKADHAR PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/37799/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/53915/2026	SAMBIT KUMAR JENA	UMAKANT SAHOO	/ /
	WP(C)/37800/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/54075/2026	PRASANTA KUMAR GOUDA	RAMASHISH ACHARYA	/ /
	WP(C)/37801/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/52281/2026	ASHOK KUMAR SINGH @ ASHOK SINGH	ABHIRAM SWAIN	/ /
	WP(C)/37802/2026	VS	VS	()
		UNION OF INDIA		//
251	D-WP(C)/50628/2026	ASIT KUMAR	ASHOK MOHAPATRA	/ /
	WP(C)/37803/2026	VS	VS	()
		MAHANADI COALFIELD LTD., JARSUGUDA		//
252	D-WP(C)/54083/2026	SUBASH CHANDRA PRADHAN	RAMASHISH ACHARYA	/ /
	WP(C)/37804/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
253	D-WP(C)/53954/2026	P. PRADYUMNA KUMAR SENAPATI	LAMBODAR ACHARI	/ /
	WP(C)/37805/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/53307/2026	LAXMIDHAR SAHOO	BHABANI SANKAR DAS	/ /
	WP(C)/37806/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/53449/2026	M/S. ROUL ENTERPRISES,CUTTACK	JIBAN JYOTI PRADHAN	/ /
	WP(C)/37807/2026	VS	VS	()
		THE STATE TAX OFFICER CUTTACK-II CIRCLE,CUTTACK		//
256	D-WP(C)/53926/2026	SULOCHANA PRADHAN	RASHMIKANTA ACHARYA	/ /
	WP(C)/37808/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/51179/2026	BAIJAYANTI ROUT	DAYANIDHI MISHRA	/ /
	WP(C)/37809/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/52309/2026	KHIRABATI SAHU	SURESH KUMAR PANDA	/ /
	WP(C)/37810/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/53661/2026	RAMESH SATU	RAMASHISH ACHARYA	/ /
	WP(C)/37811/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
260	D-WP(C)/53925/2026	BRAJAKISHORE MALIK	AUROBINDA SAHOO	/ /
	WP(C)/37812/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/54149/2026	SRUSTI ANNEXE, MALHA SAHI, CUTTACK	UMESH CHANDRA MOHANTY	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/37813/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/54136/2026	NARAYAN SAHOO	MANORANJAN NAYAK	/ /
	WP(C)/37814/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/53481/2026	JAJANIKA BHUYAN	GOKULANANDA SAHU	/ /
	WP(C)/37815/2026	VS	VS	()
		DEPUTY REGISTRAR OF COOPERATIVE SOCITIES, PURI		//
264	D-WP(C)/53945/2026	DINABANDHU MAJHI	ITISHREE TRIPATHY	/ /
	WP(C)/37816/2026	VS	VS	()
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, KORAPUT		//
265	D-WP(C)/53935/2026	JEEBANANANDA NAIK	SIBAPRASAD PATI	/ /
	WP(C)/37817/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/52444/2026	BHAGABAN KHUNTIA	ASHOK DAS	/ /
	WP(C)/37818/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/53953/2026	UMAKANTA BEHERA	AUROBINDA SAHOO	/ /
	WP(C)/37819/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/53927/2026	M/S ARSS INFRASTRUCTURE PROJECTS LTD	SOUBHAGYA KUMAR RATH	/ /
	WP(C)/37820/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/54104/2026	SURESH NAGBANSHA	RAMASHISH ACHARYA	/ /
	WP(C)/37821/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDARGARH		//
270	D-WP(C)/53982/2026	SANJIPTA KUMAR GOCHHAYAT	ANJAN KUMAR BISWAL	/ /
	WP(C)/37822/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/53976/2026	BIRANCHI GARNAIK	PRINCE PATNAIK	/ /
	WP(C)/37823/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/54137/2026	SANDHYARANI MISHRA	PRANAB RANJAN CHHATOI	/ /
	WP(C)/37824/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
273	D-WP(C)/53888/2026	ANESIM SABAR	DURGESH NARAYAN RATH	/ /
	WP(C)/37825/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/54030/2026	JAGANNATH SAHOO	KUNAL KUMAR SWAIN	/ /
	WP(C)/37826/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/54140/2026	SK.SIRAJUL HAQUE	PRANAB RANJAN CHHATOI	/ /
	WP(C)/37827/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/52610/2026	RAMA CHANDRA PANDA	SAILABALA JENA	/ /
	WP(C)/37828/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/53933/2026	GITA ROUT	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/37829/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/53755/2026	ANIL MALIK @ ANIL KUMAR MALIK	ARIJEET MISHRA	/ /
	WP(C)/37830/2026	VS	VS	()
		COLLECTOR, JAJPUR		//
279	D-WP(C)/53886/2026	SILANANDA KRUPA CHAMPIA	DURGESH NARAYAN RATH	/ /
	WP(C)/37831/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/53900/2026	DASARATHI NAYAK	ANIL KUMAR DAS	/ /
	WP(C)/37832/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/53868/2026	BHOBANI DAS	SOUMYA MISHRA	/ /
	WP(C)/37833/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/52669/2026	SAKIR ASLAM	SUBRAT SATPATHY	/ /
	WP(C)/37834/2026	VS	VS	()
		ODISHA STATE WAQF BOARD, CUTTACK		//
283	D-WP(C)/48985/2026	DASARATHA PRADHAN	KAPILA CHARAN NAYAK	/ /
	WP(C)/37835/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/53041/2026	SARAT KUMAR UPADHYAY	JAGAJIBAN PRADHAN	/ /
	WP(C)/37836/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/51562/2026	RASHMI REKHA SAHOO@BEHERA	BIKASH CHANDRA PARIJA	/ /
	WP(C)/37837/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/54071/2026	TAPAN KUMAR KANHAR	LAXMIKANTA MOHANTY	/ /
	WP(C)/37838/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/54138/2026	RANJAN KUMAR PANIGRAHI	PRANAB RANJAN CHHATOI	/ /
	WP(C)/37839/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/53785/2026	MONALISA SAHOO	SUKANTA KUMAR NAYAK	/ /
	WP(C)/37840/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/45023/2026	M/S BAJRANG ENTERPRISES, BHADRAK	SANJAY KUMAR PATRA	/ /
	WP(C)/37841/2026	VS	VS	()
		AXIS BANK LIMITED, BHUBANESWAR		//
290	D-WP(C)/53948/2026	GOPAL KRUSHNA DAS	ANSHUMAN DAS	/ /
	WP(C)/37842/2026	VS	VS	()
		UCO BANK, BALASORE		//
291	D-WP(C)/53861/2026	SUBASH KUMAR DASH	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/37843/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/53532/2026	CHANDRAKANTA MAJHI	MANOJ KUMAR MOHANTY	/ /
	WP(C)/37844/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/53952/2026	KRUSHNA CHANDRA PALEI	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/37845/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/53890/2026	KISHORE CHANDRA BEHERA	ASHWINI KUMAR DAS	/ /
	WP(C)/37846/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/53923/2026	MANIBHADRA MALIK	AUROBINDA SAHOO	/ /

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	WP(C)/37847/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/54153/2026	BHOGILAL BISI	TUSHAR KANTA NAYAK	/ /
	WP(C)/37848/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/54152/2026	BHOJARAJ DEBATA	TUSHAR KANTA NAYAK	/ /
	WP(C)/37849/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/54078/2026	LAXMI ORAM	RAMASHISH ACHARYA	/ /
	WP(C)/37850/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
299	D-WP(C)/53922/2026	SRIKANTA SUNDAR MAJHI	AUROBINDA SAHOO	/ /
	WP(C)/37851/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/53878/2026	SOBHA SAGAR MEHER	DURGESH NARAYAN RATH	/ /
	WP(C)/37852/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/54154/2026	ASHOK KUMAR DEBTA	TUSHAR KANTA NAYAK	/ /
	WP(C)/37853/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/54139/2026	SULOCHANA DALAI	BIJAYA KUMAR BEHERA 1	/ /
	WP(C)/37854/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/54215/2026	DR.MANISHA RAJGURU	AVIJIT MISHRA	/ /
	WP(C)/37855/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/54217/2026	DR.CHINMAYA KUMAR PRADHAN	AVIJIT MISHRA	/ /
	WP(C)/37856/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/53909/2026	KRISHNA CHANDRA SAHOO	AJAYA KUMAR TRIPATHY	/ /
	WP(C)/37857/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/54223/2026	DR.MADHUMANTI PATI	AVIJIT MISHRA	/ /
	WP(C)/37858/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/50909/2026	CHITTA RANJAN MAHAPATA	MANAS RANJAN PRADHAN	/ /
	WP(C)/37859/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/53950/2026	HARIHAR BEHERA	AUROBINDA SAHOO	/ /
	WP(C)/37860/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/54013/2026	BIMAL PRASAD PANDA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	/ /
	WP(C)/37861/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/52738/2026	SUSHANT BARIK	DIPANKAR ACHARYA	/ /
	WP(C)/37862/2026	VS	VS	()
		BAR COUNCIL OF INDIA, NEW DELHI		//
311	D-WP(C)/53917/2026	NIKHIL BARUA	AJAYA KUMAR BARIK	/ /
	WP(C)/37863/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/54135/2026	BANDURAM BHOI	DURGESH NARAYAN RATH	/ /
	WP(C)/37864/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/52870/2026	AYUB DIGAL	BIBHUTI BHUSAN MISHRA	/ /
	WP(C)/37865/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/54040/2026	JAGADISH BEHERA	NIHAL RATH	/ /
	WP(C)/37866/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WPCRL/34519/2026	GITANJALI BISWAL	JAYADEBA BEHERA	RANPUR /352 /2026
	WPCRL/145/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-ABLAPL/34490/2026	SHITANSHU SHEKHAR DASH	PABITRA KUMAR NAYAK	NIMAKHANDI /340 /2026
	ABLAPL/13036/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-ABLAPL/34588/2026	BIPIN BIHARI BISWAL	SANJIB KUMAR BHANJADEO	BALUGAON P.S. /65 /2020
	ABLAPL/13037/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-ABLAPL/34517/2026	BIKRAM MALIK	PARSURAM PANDA	NAIKANI-DIHI /228 /2026
	ABLAPL/13038/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-ABLAPL/33902/2026	BADAL SAHOO	PRASANT KUMAR BARIK	BHADRAK TOWN /252 /2026
	ABLAPL/13039/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-ABLAPL/34628/2026	SRITAM TARAI	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /740 /2026
	ABLAPL/13040/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/34257/2026	RAJIB LOCHAN MISHRA @ SIKAN	ABHISIDDHANTA SAHOO	PURI TOWN /253 /2026
	ABLAPL/13041/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0000610/2026
322	D-ABLAPL/34436/2026	SANDHYARANI MAHARANA @SANDHYA MAHARANA	RAJENDRA NARAYAN ROUT	DIGAPAHANDI /216 /2026
	ABLAPL/13042/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/34622/2026	RAJESH AGRAWAL	ARJUNA CHARANA BEHERA	BELTUKURI /129 /2026
	ABLAPL/13043/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-ABLAPL/34625/2026	BISHNU CHARAN SAHU	PANCHANAN PANIGRAHI	/ /
	ABLAPL/13044/2026	VS	VS	J.M.F.C.,CHHENDIPADA(Anugul)
		STATE OF ODISHA		2(A)CC/0000183/2026
325	D-ABLAPL/34445/2026	MAHESH KUMAR MOHANTY	ABHIMANYU PARIDA	SORO /802 /2026
	ABLAPL/13045/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-ABLAPL/34635/2026	TUNGURU @ MURALI JENA	KARUNAKAR GAYA	AGARAPADA /237 /2026
	ABLAPL/13046/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/34662/2026	PRATAP KUMAR JENA	PARTHA SARATHI DAS	KUDANAGARI /322 /2026
	ABLAPL/13047/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-ABLAPL/34497/2026	RAJESH PRADHAN	SANJIT MISHRA	MARINE PENTHAKATA /160 /2026
	ABLAPL/13048/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/34664/2026	NATU DAS @ SUSANT DAS	AMULYA RATNA PANDA	BALIAPAL /398 /2026

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	ABLAPL/13049/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/34658/2026	SUBARNA MOHANTA	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13050/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/34433/2026	MOID SHEKH	UMA SHANKAR PATEL	BARGAON /319 /2026
	ABLAPL/13051/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/34521/2026	JUEL PRADHAN	ASHOK KUMAR SAHOO	KUNDHEIGOLA /414 /2026
	ABLAPL/13052/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/33913/2026	DILLIP KUMAR SUBUDHI @ DILIP KUMAR SUBUDHI	ROHIT RANJAN RAY	BOLAGARH P.S. /11 /2026
	ABLAPL/13053/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/34434/2026	BISHNUPRIYA MAHARANA	RAJENDRA NARAYAN ROUT	DIGAPAHANDI /216 /2026
	ABLAPL/13054/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/34582/2026	SANTOSH TRIPATHY @ SANTOSH KUMAR TRIPATHY	SISIRA PANIGRAHI	NIMAKHANDI /348 /2026
	ABLAPL/13055/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/34537/2026	S. BAISTNABA REDDY @ SODI BAISTNABA REDDY	AMITAV TRIPATHY	CHAMAKHANDI /419 /2026
	ABLAPL/13056/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/34592/2026	LAXMIPRIYA BARIK @ RUBI BARIK	PRASANNA KUMAR RATH	SATYABADI /400 /2026
	ABLAPL/13057/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/32825/2026	JAYADEV SAHOO @BUDHIA	ACHYUTANANDA PATTANAIK	SIMULIA /377 /2026
	ABLAPL/13058/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/33988/2026	JYOTIPRAKASH MALLICK @ JYOSTI PRAKASH MALLICK	KALINDA KUMAR ROUT	JAGATPUR /590 /2026
	ABLAPL/13059/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/34599/2026	BINOD BIHARI BAL @ BABAJI BAL BINOD	SATYABRATA DASH	DHARMASALA /419 /2026
	ABLAPL/13060/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/34665/2026	KANHEI NAYAK	AMULYA RATNA PANDA	PHULBANI SADAR /37 /2024
	ABLAPL/13061/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/34123/2026	PAPU BEHERA @ LAXMIDHAR BEHERA	BIJAYA KUMAR RAGADA	BURLA /381 /2026
	ABLAPL/13062/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/34202/2026	T.NILANCHALA PATRA @ PATRO	ASHOK DAS	GOSANINUAGAM /354 /2026
	ABLAPL/13063/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/34600/2026	DATTATRAYA MISHRA	RABINDRA NATH PANDA	CHANDAKA P.S. /65 /2007
	ABLAPL/13064/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/34674/2026	GOURI SANKAR RATH	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13065/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/34711/2026	SK.MOHAMMAD @ MAHAMMAD	MANAS KUMAR CHAND	TANGI (KHURDA) /761 /2026
	ABLAPL/13066/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/33795/2026	INDRAJEET HALDI	BIJAYA KUMAR RAGADA	BAREIPALI /179 /2026
	ABLAPL/13067/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/33803/2026	NASREEN @ NASRIN BEGUM	SAROJ RANJAN SUBUDHI	BALICHANDRAPUR /400 /2026
	ABLAPL/13068/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/34712/2026	DILLEEPA KUMAR BALABANTARAY	BISWAJIT PARIDA	BOLAGARH P.S. /463 /2026
	ABLAPL/13069/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/34602/2026	NARENDRA SAMAL	SHYAM SUNDAR CHHUALSINGH	/ /0
	ABLAPL/13070/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/34459/2026	RAMSINGH MAJHI	SATYANARAYAN MISHRA	DHARMABANDHA PS /13 /2023
	ABLAPL/13071/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/34676/2026	JITENDRA NAYAK @ JITU NAYAK	SURYAKANTA DWIBEDI	NAYAGARH /164 /2022
	ABLAPL/13072/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/34680/2026	ASHIK AZMAL KHAN	KRUSHNA CHANDRA DASH	BINJHARPUR /498 /2026
	ABLAPL/13073/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/34732/2026	SANJAY JENA	MANORANJAN ACHARYA	ITAMATI /394 /2026
	ABLAPL/13074/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/34682/2026	SONAL RANJAN PATEL	BIKASH CHANDRA PARIJA	PUINTALA /102 /2026
	ABLAPL/13075/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/34717/2026	KARNA BAGHA@BAGH	DIBYA JYOTI SAHOO	GOCHHAPADA /30 /2026
	ABLAPL/13076/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/33467/2026	DILLIP KUMAR PALAI	RANJAN KUMAR ROUT	KRUSHNA PRASAD /286 /2026
	ABLAPL/13077/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/32384/2026	KRUSHNA PRASAD MOHANTY	SANJIB KUMAR BHANJADEO	KHURDA MODEL /226 /2026
	ABLAPL/13078/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/34603/2026	JAYANTI BISWAL @ JYOSHNA BISWAL	SHYAM SUNDAR CHHUALSINGH	/ /0
	ABLAPL/13079/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/34689/2026	JAGA MALLICK	DHANANJAYA NAYAK	GOBINDAPUR /182 /2026
	ABLAPL/13080/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/34694/2026	PURNA CHANDRA MAHAPATRA	SANJIT MISHRA	/ /0
	ABLAPL/13081/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/33423/2026	SIBA @ SIBA PRASAD MALLICK	SATYA RANJAN MULIA	KUAKHIA /131 /2026
	ABLAPL/13082/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/34612/2026	SAROJ BARIK	PRASANTA KUMAR ROUTRAY	AMBABHONA /176 /2026

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	ABLAPL/13083/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/34745/2026	VARUN MISHRA	SUJIT KUMAR ACHARYA	BARIPADA TOWN /595 /2026
	ABLAPL/13084/2026	VS	VS	()
		STATE OF ODISHA		//